

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 134 /UHC/Admin.A/2009

Dated: August 01, 2009.

Pursuant to the Government Notification No. 219/XXXVI(1)/Ek//2009-19/2000 dated 30/07/2009, issued in exercise of the powers vested U/s 21 of the Uttar Pradesh General Clauses Act, 1904 (Uttar Pradesh Act No. 1 of 1904) read with Section 5(2) of U.P. Gangsters & Anti-Social Activities (Prevention) Act, 1986 (Uttar Pradesh Act No. 7 of 1986), Sri Roop Deo Pandey, District & Sessions Judge, Nainital is conferred powers to preside over the Special Court at Nainital, constituted under U.P. Gangsters & Anti-Social Activities (Prevention) Act, 1986, in addition to his duties.

By order of Hon'ble the Chief Justice

Sd/-
(Ravindra Maithani)
Registrar General